



<b>WEEKLY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 03.12.2018 TO 07.12.2018</b>				
<b>S/NO.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS</b>	<b>DATE ON WHICH ORDER DESPATCHED</b>
		<b><u>FINAL ORDER</u></b>		
		<b><u>MISC ORDER</u></b>		
		<b><u>STAY ORDER</u></b>		
		<b><u>I.O. ORDER</u></b>		
		<b><u>NILL</u></b>		
				 <b>Deputy Registrar Excise Branch- DB</b>

Vikash


**Kind Attention:-** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 17.12.2018 TO 21.12.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>STAY ORDER</u>		
		<u>I.O. ORDER</u>		
1-6.	E/3662,3672-3673,3678-3679/2006	I.O./92-97/2018	18/12/2018	18/12/2018
		<u>NILL</u>		
				 Deputy Registrar Excise Branch- DB

Vikram

**Kind Attention:-** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 24.12.2018 To 28.12.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
<b><u>FINAL ORDER</u></b>				
1.	E/53318/2018	FO/53316/2018	30/11/2018	28/12/2018
2-5.	E/MISC/50198-50201/2018 IN E/52846,52847 & 52713-52714/2015	FO/53317-53320/2018	30/11/2018	28/12/2018
6.	E/50922/2018	FO/53321/2018	29/11/2018	27/12/2018
7.	E/53216/2018	FO/53324/2018	30/11/2018	28/12/2018
8.	E/53416/2015	FO/53325/2018	30/11/2018	28/12/2018
9.	E/51084/2018	FO/53335/2018	30/11/2018	28/12/2018
10.	E/52742/2018	FO/53337/2018	03/12/2018	28/12/2018
11.	E/55666/2014	FO/53338/2018	30/11/2018	28/12/2018
12.	E/53183/2016	FO/53365/2018	03/12/2018	28/12/2018
13.	E/51645/2018	FO/53366/2018	03/12/2018	28/12/2018
14.	E/51860/2018	FO/53367/2018	03/12/2018	28/12/2018
15-17.	E/51186,52737-52738/2018	FO/53386-53388/2018	17/12/2018	28/12/2018
18.	E/52352/2018	FO/53389/2018	03/12/2018	28/12/2018
19-21.	E/50809,50820-50821/2017	FO/53390-53392/2018	17/12/2018	28/12/2018
<b><u>MISC ORDER</u></b>				
1.	E/ROM/51049/2018 IN E/52713/2016	MO/50851/2018	30/11/2018	27/12/2018
2.	E/ROM/511166/2018 IN E/51151/2017	MO/50859/2018	30/11/2018	27/12/2018
3-6.	E/COD/51161 & 51159/2018 & E/ROM/51160 & 51158/2018 IN E/52565 & 52596/2015	MO/50873-50876/2018	30/11/2018	28/12/2018
7.	E/COD/51170/2018 IN E/53465/2018	MO/50883/2018	14/12/2018	28/12/2018
8-9.	E/COD/51163-51164/2018 IN E/53445-53446/2018	MO/50886-50887/2018	14/12/2018	27/12/2018
10.	E/ROM/50965/2018 IN E/51303/2017	MO/50894/2018	17/12/2018	27/12/2018

11.	E/MISC/50802/2018 IN E/50379/2018	MO/50900/2018	20/12/2018	27/12/2018
12.	E/ROM/50521/2018 IN E/51314/2017	MO/50903/2018	20/12/2018	27/12/2018
13.	E/COD/51269/2018 IN E/53741/2018	MO/50904/2018	20/12/2018	27/12/2018
14.	E/ROM/51092/2018 IN E/50565/2018	MO/50910/2018	20/12/2018	27/12/2018
15.	E/COD/51220/2018 IN E/53623/2018	MO/50917/2018	21/12/2018	27/12/2018
		<b><u>I.O.ORDER</u></b>		
1.	E/52128/2015 & E/53164/2015 & E/50094/2016 & E/52286/2016	I.O./91/2018	14/12/2018	27/12/2018
2.	E/M/51266/2018 IN E/51616/2018	I.O./100/2018	21/12/2018	27/12/2018
				 <b>Deputy Registrar Excise Branch-DB</b>
				Vikash